

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/13	TP 43/16	For submitting arguments	397/ 398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. ARUN SRI KUMAR
& NITYA KALYANI
(9886720984)
for KEYSTONE PARTNERS

Petitioner

Arjun Sripa.
Nitya

2. MAHESH KUMAR K.M. Resp. No. 4
#60432886

Arjun

3

ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present. Heard the Counsel for Petitioner in part. For continuation list it on 08/03/2018.

Arjun
Member (T)

Arjun
Member (J)